

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 451 & 452 OF 2015 IN  
DFR NO. 1512 of 2015**

**Dated : 11<sup>th</sup> August, 2017**

**In the matter of:**

Guttaseema Wind Energy Co. Pvt. Ltd.	...	Appellant(s)
Vs.		
Karnataka Electricity Regulatory Commission & Ors.	...	Respondent(s)

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on **09.11.2017**.

PS/Court Master

*vt*